

announced that the Speaker has said that the matter may be treated as closed.....(*Interruptions*).....Mr. Speaker, Sir, I have given notice of a Censure Motion. It may be taken up.....(*Interruptions*)

SHRI RAM NAIK (Bombay North): Mr. Speaker, Sir, the Question Hour may be suspended and Censure Motion may be taken up.....(*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): Mr. Speaker, Sir, the Censure Motion may be taken up..... (*Interruptions*) .

[*English*]

MR. SPEAKER: I do not want to deprive you of your right. Question Hour is your right

(*Interruptions*)

[*Translation*]

SHRI MADAN LAL KHURANA: Mr. Speaker, please adjourn the House or take up the Censure Motion.....(*Interruptions*)

[*English*]

MR. SPEAKER: Mr. Kundu, you are a senior Member. Please go to your seat first.

(*Interruptions*)

MR. SPEAKER: I adjourn the House to meet at twelve O'Clock.

11.28 hrs.

The Lok Sabha then adjourned till Twelve of the Clock

The Lok Sabha re-assembled at one minute past Twelve of the Clock

[MR. SPEAKER *in the Chair*]

WRITTEN ANSWERS TO QUESTIONS

Damages Caused by Flood/cyclone In Andaman and Nicobar Islands

*101. SHRI MANORANJAN BHAKATA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have made assessment of the extent of damage caused by flood and cyclone in Andaman and Nicobar Islands during November, 1989;

(b) if so, the details thereof;

(c) the assistance sought by the Andaman and Nicobar Administration and given by the Union Government to meet the situation;

(d) whether the Andaman and Nicobar Administration disbursed the flood/cyclone relief to all the victims; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) and (b). The Andaman and Nicobar Administration had made an assessment of the extent of damage caused by flood and cyclone of November, 1989. No separate assessment was made by the Union Government.

(c) The Andaman and Nicobar Administration had sought central assistance of Rs. 148.11 lakhs. An amount of Rs. 38.42 lakhs was sanctioned to the U. T. Administration.

(d) and (e). The Andaman & Nicobar Administration as informed that except for immediate relief in terms of free ration and grant of minor forest produce upto a limit of Rs. 400/- per family for rehabilitation purpose no other disbursement of relief assistance could be made pending certain clarifications from the Ministry of Home Affairs. The administration has subsequently received the necessary clarification and is

taking further action to disburse the assistance.

Scarcity of Water in Tamil Nadu for Irrigation Purposes

*102. SHRI S. SINGARAVADIVEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is scarcity of water for irrigating land in the Cauvery Delta in Thanjavur district of Tamil Nadu;

(b) whether there is any demand from the Government of Tamil Nadu for getting water from Karnataka;

(c) if so, the details thereof; and

(d) the steps proposed to be taken in this regard?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Government of Tamil Nadu has complained that the construction of dams in the upper reaches by Government of Karnataka has resulted in scarcity of water for irrigation.

(b) Yes, Sir.

(c) Tamil Nadu has requested for release of at least 20 Thousand Million Cubic feet (TMC) of water from Government of Karnataka.

(d) Tamil Nadu Government has filed the application for relief in this matter before the Tribunal, set up by the Centre in June 1990.

[*Translation*]

Reorganisation of Post Master General's Office in Rajasthan

*103. PROF. RASA SINGH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number and names of postal regions established in Rajasthan under the structural reorganisation of the Post Master General's Office;

(b) whether the Post Master General Headquarters, Eastern Region, Ajmer is still functioning at Jaipur;

(c) if so, the reasons therefor and the time by which this office is likely to start functioning at Ajmer; and

(d) the names of the districts in Rajasthan which have been brought under the administrative control of this office at Jaipur?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (DR. SANJAY SINGH): (a) to (c). There are now three postal regions in Rajasthan namely Eastern Region, Western Region and Jaipur Region from March, 1990. Earlier there was a composite Eastern Region at Jaipur which has now been divided in two region both functioning from Jaipur itself. The question of shifting the Headquarters of Eastern Region has been reviewed. It is now decided to shift it to Ajmer from 1st February, 1991.

(d) The following districts of Rajasthan are served by the Eastern Region:-

1. Ajmer
2. Banswara
3. Bhilwara
4. Bundi
5. Chittorgarh
6. Dungarpur
7. Jhalawar
8. Kota
9. Tonk
10. Udaipur